

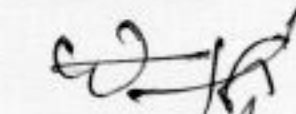
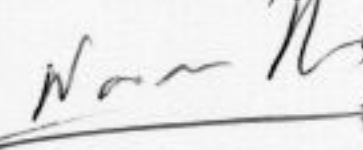
## Allahabad Bench

CP No.(IB)163/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2019

NAME OF THE COMPANY: Dr. Prashant Rastogi Singh Vs. Anand Nirog Dham Hospital Pvt. Ltd.

SECTION OF I & B CODE: 9 IBC

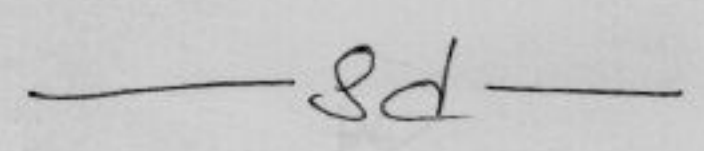
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Wasim Masood	Adv	Respondent -	
2.	Namman Rajvanthi	Adv	opposite A.	

Sh. Namman Rajvansthi, Advocate for petitioner and Sh. Wasim Masood, Advocate for respondent are present.

Ld. Counsel appearing for respondents states that the matter is likely to be settled between the parties. Therefore, respondent is directed to inform this Court about the amount, which the respondents will pay up front to show their bonafides by Monday.

Accordingly, put up on 25<sup>th</sup> November, 2019.

Dated: 20.11.2019



(JUSTICE RAJESH DAYAL KHARE)  
MEMBER (J)